

Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )

**Appeal No. 179 of 2014 &**  
**I.A.No. 290 of 2014**

**Dated : 12<sup>th</sup> August, 2014**

In the matter of

GRIDCO Ltd.  
Versus.  
M/s SESA Sterlite Ltd. & Anr.

...Appellant (s)  
...Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the parties, post the matter on 21.08.2014.

**COURT MASTER**